HIGH COURT OF JHARKHAND, RANCHI ORDER

No._48___/Apptt.

Dated, Ranchi the 29th August, 2025

The Court has been pleased to inform that the nomenclature of Additional Judicial Commissioner–I/ District & Additional Sessions Judge –I or any other Additional Judicial Commissioner/ District & Additional Sessions Judge with different Court nos. is not indicative of his/her seniority.

By Order

Sd./- Manoj Prasad

Registrar General

Memo No. 3916 /Apptt.,

Dated Ranchi the 29 th August, 2025

Copy forwarded to All the Principal District & Sessions Judges of the State including the Judicial Commissioner, Ranchi/ the Central Project Co-ordinator, e-Courts Project for uploading the Office Order on official website of High Court of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand for information and needful.

Registrar General

28/8/25